NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/219/2017

NAME OF THE PETITIONER(S) : VILVA PROPERTIES & DEVELOPERS LTD

NAME OF THE RESPONDENT(S)

: VARIAR BENEFIT FUND LTD

UNDER SECTION

: 73(4)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

ORDER

The matter is called. No representation on behalf of the petitioner. Put up on 08.02.2018.

Member(Technical)

(S VIJAYARAGHAVAN) (K ANANTHA PADMANABHA SWAMY) Member(Judicial)

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